

DIVISION BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/16(KB)2024
IN
C.A.(CAA)/179(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	CELICA LEISURE & SPA LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance via video conference/physically

For Petitioner

Ms. Madhuri Pandey, CS

For Regional Director, Eastern Region, MCA

Mr. Alok Tandon, Joint Director

ORDER

1. Ld. Counsel for the petitioner present. Mr. Alok Tandon, JD office of RD present.
2. JD, office of RD seeks some time to go though the rejoinder.
3. Post this matter on **28.06.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)